

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

126. C.P.(IB)-689(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Small Industries Development Bank of India
V/s.
Ritu Randirsingh Patil

Appearance

For Applicant :

For Respondent :

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to heavy rain and disruption of trains, in the interest of parties,
matter is adjourned to 19.09.2024

Sd-
CHARANJEET SINGH GULATI
Member (Technical)
---Arif---

Sd-
LAKSHMI GURUNG
Member (Judicial)